## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

## NO.HCM.III/166/2019-Judl./Part-I/527

Dated Shillong, the 08th March, 2025

In supersession of Notices issued vide NO.HCM.III/166/2019-Judl./Part-I/525 dated 05.03.2025 and vide NO.HCM.III/166/2019-Judl./Part-I/526 dated 06.03.2025, it is notified for the information of all concerned that on <a href="https://doi.org/10.03.2025">10.03.2025</a>, DIVISION BENCH—II comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice B. Bhattacharjee shall sit together and take up matters from Their Lordships' own list and determination.

Further, on the above mentioned date, after DIVISION BENCH-II is over, Hon'ble Mr. Justice H.S. Thangkhiew shall sit singly and take up matters from His Lordship's own list and determination.

By Order,

JOINT REGISTRAR (LISTING)
Dated Shillong, the 08th March, 2025

Memo NO.HCM.III/166/2019-Judl./Part-I/527A

Copy to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 10. All Court Masters/Court officers concerned for information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 12. Notice Board.
- 13. Office File.

JOINT REGISTRAR (LISTING)